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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

R.A.No.175/2001

IN

O.A.NO.650/2001

Thursday, this the 2nd day of May, 2001

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri S.A.T. Rizvi, Member (A)

Uttar Singh Rang
S/O Sh. Ram Sarup
R/O RZ 81-A Prem Nagar,
Phase-4, Najaf Garh,
Delhi-43.

..Applicant.

VERSUS

1. Govt. of NCT of Delhi
through its Chief Secretary,
Players Building, I.P.Estate,
New Delhi.
2. Secretary (Education)
Directorate of Education,
Govt. of NCT of Delhi,
Old Sectt., Delhi.
3. The Director,
Directorate of Education
Govt. of NCT of Delhi,
Old Sectt. Delhi.
4. Deputy Director of Education (Admn.)
Distt. South West,
Vasant Vihar,
New Delhi.

..Respondents.

O_R_D_E_R_(By_circulation)

By_Hon'ble_Shri_S.A.T._Rizvi,_M_(A):

The present Review Application has been filed
seeking correction of certain typographical mistakes
which have inadvertently crept in in the body of the

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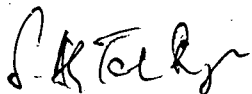
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order passed by this Tribunal in OA-650/2001.

2. We have perused the aforesaid order dated 29.3.2001 and also the OA and find that in the ^{ru}forth line of paragraph 3 of the said order, the words "5.8.1999 at Annexure A-2" would need to be replaced by "7.3.2001 at Annexure A-1".

3. Registry is accordingly directed to carry out the aforesaid corrections and send copies of the corrected order to all concerned.

4. In the circumstances, RA is disposed of. No costs.


(S.A.T. Rizvi)
Member (A)


(Ashok Agarwal)
Chairman

/sunil/